133 Written Answers

(ख) केन्द्रीय प्रायोजित योजनाओं के माध्यम से संस्कृत को बढ़ावा देने के लिए राज्य सरकारों को अनुदान देने के अलावा भारत सरकार ने संस्कृत के विकास तथा प्रसार के लिए राष्ट्रीय संस्कृत के विकास तथा प्रसार के लिए राष्ट्रीय संस्कृत संस्थान जैसी अनेक संस्थाएं स्थापित की है। ये संगठन अन्य बातों के साथ-साथ पुस्तकों के प्रकाशन तथा खरीद, वक्तृत्वकला प्रतियोगिताएं वैदिक सम्मेलन आयोजित करने सहित संस्कृत के प्रसार के लिए विभिन्न योजनाओं के कार्यान्वयन हेतु आदेश संस्कृत महाविद्यालयों, स्वैच्छिक संगठनों आदि को वित्तीय सहायता प्रदान करते हैं। प्रख्यात संस्कृत विद्वानों की प्रत्येक वर्ष 15 राष्ट्रपति पुरस्कार भी प्रदान किए जाते हैं।

Construction of Short-stay Homes and Working Womens Hostels

2068. DR. MOHAN BABU: Will the Minister of HUMAN RESOURCE DEVEL OPMENT be pleased to state:

(a) whether Government propose to construct more short-stay homes and working women's hostel in the Capital to provide more facilities to working and destitute women; and

(b) if so, the details thereof and the number of women to be benefited and by when it is likely to be completed?

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT (DR. MURLI . MANOHAR JOSHI): (a) and (b): *Short Stay Homes:* The Department of Women and Child Development does not construct Short Stay Homes but supports NGOs which intend to run a Short Stay Home. The sanction of new Short Stay Homes has been temporarily stopped at present on account of proposal for revised norms & guidelines under consideration of the Government.

Working Women's Hostels: No new proposal for construction of Working Women's Hostel in the Capital is pending in the Department of Women & Child Development.

Complaints by Indian Cricketers

2069. SHRI ASHOK MITRA: Will the Minister of HUMAN RESOURCE DEVE LOPMENT be pleased to state: (a) whether Government's attention has been drawn to complaints by Indian cricketers that excessive participation in one-day fixtures is affecting their health and concentration;

(b) whether, in the long-term interests of the game in this country, Government propose to take up the matter with the Board of Control of Cricket in India; and

(c) whether, if direct persuasion fails, Government are thinking of applying indirect measures to bring the BCCI to reason?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DE-VELOPMENT (SUSHREE UMA BHARTI):

(a) No, Sir.

- (b) Does not arise.
- (c) Does not arise.

Housing facility to IGNCA employees

2070. SHRIMATI MALTI SHARMA: Will the Minister of HUMAN RESOURCE DE VELOPMENT be pleased to state:

(a) the steps taken by IGNCA to provide housing facility to its employees as they are not covered under any housing pool;

(b) if so, the details thereof;

(c) whether IGNCA has provided accommodation and transport facility to certain officers in the leafy suburbs of ASIAN VIL-LAGE as reported in the INDIA TODAY (June 22nd)) issue;

(d) if so, the steps proposed to extend the same to all the employees as they are required to adhere to strict norms of punctuality; and

(e) if not, the reasons therefore?

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) to (e) The information is being collected.

Nehru Yuvak Kendras in Assam

2071. SHRIMATI BASANTI SARMA: Will the Minister of HUMAN RESOURCE DE VELOPMENT be pleased to state:

(a) the total number of Nehru Yuvak